



ISSN: 0022-0043

Vol. 57 Nos. 1-2

January - June 2023

**JOURNAL OF  
CONSTITUTIONAL  
AND  
PARLIAMENTARY  
STUDIES**

(Published Since 1967)

**INSTITUTE OF CONSTITUTIONAL AND  
PARLIAMENTARY STUDIES**

**New Delhi**

*President*

**Shri Om Birla**

Hon'ble Speaker, Lok Sabha

*Vice-President*

**Shri Pinaki Misra**

Member of Parliament, Lok Sabha

*Honorary Treasurer*

**Shri Kunwar Anand Singh**

Advocate

***Members of the Executive Council***

**Dr. Sikander Kumar**

*Member of Parliament, Rajya Sabha*

**Dr. Rajiv Mani**

*AS & LA, Min of Law & Justice*

**Shri P.C. Mody**

*Secretary-General, Rajya Sabha*

**Shri D.S. Mathur**

*Advocate*

**Shri Utpal Kumar Singh**

*Secretary-General, Lok Sabha*

**Dr. Surender Singh Rana**

*Associate Professor, Delhi Univ.*

**Ms. Nirupama Kotru**

*JS & FA, Ministry of Coal*

**Shri Jitender Parasar**

*Advocate*

**Shri Neeraj Semwal**

*Director-General*

**INSTITUTE OF CONSTITUTIONAL AND  
PARLIAMENTARY STUDIES**

---

Vol. 57 Nos. 1-2

January - June 2023

---

*Editorial Board*

*Chief Editor*

**Shri Neeraj Semwal**

*Managing Editor*

**Dr. Seema Kaul Singh**

*Editor*

**Dr. Ravindra Singh**

*Members*

**Professor Sushma Yadav**

*Member, UGC and Pro Vice-Chancellor,  
Central University of Haryana, Mahendragarh, Haryana*

**Professor Shri Prakash Singh**

*Professor of Political Science and Director,  
South Campus, University of Delhi, Delhi*

**Professor Amarpal Singh**

*Professor and Former Dean,  
University School of Law and Legal Studies,  
Guru Gobind Singh Indraprastha University, New Delhi*



**INSTITUTE OF CONSTITUTIONAL AND  
PARLIAMENTARY STUDIES  
NEW DELHI**

**Journal of Constitutional and Parliamentary Studies**  
(A Journal of Institute of Constitutional and Parliamentary Studies)

18-21, Vithalbhai Patel House, Rafi Marg, New Delhi-110001

Website: [www.loksabhadocs.nic.in/ICPS/](http://www.loksabhadocs.nic.in/ICPS/)

E-mail: [journals-icps@sansad.nic.in](mailto:journals-icps@sansad.nic.in)

ANNUAL SUBSCRIPTION PRICE:	
National (INR) 2000.00	International (USD) 200.00

- Online version free with Print Subscription
- All remittances must be paid in favor of **Prints Publications Pvt Ltd** payable at New Delhi.

**PERIODICITY:**

Published Quarterly in **March, June, September and December.**

©Institute of Constitutional and Parliamentary Studies

Published by Prints Publications Pvt Ltd on behalf of Institute of Constitutional and Parliamentary Studies, 18-21, V. P. House, Rafi Marg, New Delhi-110001

Note: All views expressed in the articles and papers published in the journal are personal opinions of the contributors and, in no sense, official; neither the Institute nor the publisher is responsible for the same.

*All business correspondence should be addressed to:*



**Prints Publications Pvt Ltd**

Viraj Tower-2, 4259/3, Ansari Road, Darya Ganj,

New Delhi-110002, India.

Phone : 91-11-45355555

Email: [contact@printspublications.com](mailto:contact@printspublications.com)

Website: [www.printspublications.com](http://www.printspublications.com)

## EDITOR'S NOTE

The Group of Twenty (G20) was founded in 1999 after the Asian financial crisis as a forum for the finance ministers and Central bank governors to discuss global economic and financial issues. It was upgraded to the level of Heads of State/ Government in the wake of the global financial crisis of 2007, and, in 2009, was designated the 'premier forum for international economic cooperation'. It consists of 19 countries, the European Union and the African Union; the latter was made a permanent member of the group in the G20 Heads of State/ Government summit held in New Delhi on September 9-10, 2023. The G20 members represent around 85 per cent of the global GDP, over 75 per cent of the global trade, and about two-thirds of the world population.

The G20 Summit is held annually, under the leadership of a rotating Presidency. India assumed the presidency of the G20 for the first time for the period 2023 (from December 2022 to November 2023) taking over from Indonesia, marking a milestone in its global diplomatic engagement. India's presidency of the G20 is marked by its commitment to fostering cooperation among member countries to address pressing global challenges and promote sustainable development for all.

During India's presidency of the G20, several issues and challenges faced at global level were discussed. In order to have comprehensive and inclusive grasp, the themes needed to be explored at greater length. Working in groups or teams of 4-5, the Lok Sabha Research Associates chose several of these themes for in-depth probe.

To encourage the budding researchers, it was decided to publish the work produced by the Research Associates in the present edition of the journal. Work generated on five of the themes, viz., Digitalisation, Energy Transition, Cultural Tourism, Startup, Millets (*Shree Anna*) has been included in this edition. While the theme *Digitalisation* has been dealt with in two separate articles, there is an article each dedicated to the remaining four themes. The themes have been worked on by Abhijeet Kumar Mall, Akanasha Mishra, Anand Singh Prakash, Anand Mishra, Atul Kumar Pandey, Dharendra Kumar Sahu, Radhika Agarwal, Subham Jaiswal, Yogesh Manoj Biyani.

First article studies the e-Governance aspect of the Digital India programme and narrates how e-Governance has significantly reduced government-citizen distance and enabled transparent, corruption-free service delivery to the beneficiaries. Second article has analysed the implications of various initiatives undertaken under the Digital India programme in four sectors of economy, viz., infrastructure, telecommunication, health and agriculture.

Third article discusses the adverse impact of non-renewable resources of energy on environment and elaborates how India is strategically planning to meet future demands of energy through alternative sources of energy. Fourth article explains the importance of startups in economic development of a country and discusses the government policy, initiatives and incentives towards developing an effective startup ecosystem. Fifth article highlights the importance of millets in the present world scenario in general and for India in particular, while explaining its threefold benefit. Sixth article discusses the profound influence of cultural tourism on economics, societies, and the environment.

It is believed that the information presented in this edition will not only enhance readers' understanding of the themes included but also contribute to the ongoing discourse on global governance and cooperation.

## CONTENTS

---

Vol. 57 Nos. 1-2

January - June 2023

---

### Articles

1. Digital India: Power To Empower  
e-Governance and e-Parliament 1
2. Digital India: Power To Empower  
Study of Select Sectors 66
3. Energy Transition in India:  
Promoting New Paradigm 120
4. Startup India: New Era of Idea,  
Investment and Innovation 158
5. Popularising Millets (*Shree Anna*):  
A Medium of Holistic Development and Global Well-Being 212
6. Promoting Cultural Tourism:  
Unique Opportunity for India 254

*All articles are authored by Research Associates of Lok Sabha Secretariat.  
For details kindly refer Editor's Note.*

**DIGITAL INDIA: POWER TO  
EMPOWER  
e-Governance and e-Parliament**

Journal of  
Constitutional and  
Parliamentary Studies  
2023, Vol. 57 (1-2) 1-65  
ISSN: 0022-0043  
©2023 ICPS

**Abstract**

Launched in 2015, Digital India programme aims to transform the country into a digitally empowered society and knowledge economy, ensuring digital access, inclusion and empowerment. Thus the programme has implications for the economy, society, government and administration, justice delivery system, etc. The present article studies the e-Governance aspect of the Digital India programme. After discussing the nine pillars of Digital India programme, the article explains the concept of e-Governance, the benefits accruing therefrom as also the various facets of e-Governance and narrates how e-Governance has significantly reduced government-citizen distance and enabled transparent, corruption-free service delivery to the beneficiaries. Various important government initiatives for e-Governance are also elaborated. Highlighting the requirements of paperless and smart parliament system, the Digital Parliament project has been discussed and the features of e-Office as adopted in Parliament are elucidated. The ambitious National e-Vidhan Application (NeVA) software designed to cater to the requirements not only of Parliament but also of legislative assemblies of the states/ UTs has been explained at length.

**Keywords:** Digital India, e-Governance, DigiLocker, MyGov, SMART Parliament, GeM, UPI, e-Office, Digital Parliament, NeVA.



**DIGITAL INDIA: POWER TO  
EMPOWER  
Study of Select Sectors**

Journal of  
Constitutional and  
Parliamentary Studies  
2023, Vol. 57 (1-2) 66-119  
ISSN: 0022-0043  
©2023 ICPS

**Abstract**

The present article discusses the 'Digital India' programme launched in 2015 by the government, which aims to transform India into a digitally empowered society and knowledge economy. The article discusses how the programme has been transforming the lives of the citizens, has implications for cross-sections of the society, and has been revolutionising India's future. The article has analysed the implications of various initiatives undertaken under the Digital India programme for four sectors of economy, viz., infrastructure, telecommunication, health and agriculture.

**Keywords:** Digitalisation, Infrastructure, Health, Agriculture, Telecommunication, Telemedicine.

**ENERGY TRANSITION  
IN INDIA: Promoting New  
Paradigm**

Journal of  
Constitutional and  
Parliamentary Studies  
2023, Vol. 57 (1-2) 120-157  
ISSN: 0022-0043  
©2023 ICPS

**Abstract**

The article elaborates how India has fulfilled the rapid increase in the demand of energy in various sectors over the years and how India is strategically planning to meet future demands. Article also delves on how, taking consideration of environmental impact of non-renewable resources of energy, India is focusing on shifting from non-renewable sources to renewable sources of energy specially wind and solar energy. Also, the prospects of green hydrogen as a potential energy source at a large scale have also been analysed. The government initiative of shifting towards electric vehicles has also been analysed and the FAME India scheme has been elaborated.

**Keywords:** Renewable Sources of Energy, Wind Energy, Solar Energy, Green Hydrogen, FAME India Scheme.

**STARTUP INDIA:  
New Era of Idea, Investment  
and Innovation**

Journal of  
Constitutional and  
Parliamentary Studies  
2023, Vol. 57 (1-2) 158-211  
ISSN: 0022-0043  
©2023 ICPS

**Abstract**

The article discusses the importance of startup in economic development of a country and discusses the government policy, initiatives and incentives towards developing an effective startup ecosystem. Government efforts to collaborate with other countries for providing assistance, exposure and opportunities to the startups in India are also highlighted. The status of startups in different states of the country has been discussed and the four preferred destinations of startups in the country along with the policies pursued by the respective governments are also elaborated. Article also discusses prominent unicorns and their contribution, the social and economic impacts of startups in India and the challenges faced by them.

**Keywords:** Startup, Startup Ecosystem, Unicorn, Incubator, Seed Fund, Fund of Funds, Telemedicine, Collaboration.

**POPULARISING MILLETS  
(SHREE ANNA): A Medium  
of Holistic Development and  
Global Well-Being**

Journal of  
Constitutional and  
Parliamentary Studies  
2023, Vol. 57 (1-2) 212-253  
ISSN: 0022-0043  
©2023 ICPS

**Abstract**

This article highlights the importance of millets in the present world scenario in general and for India in particular. While explaining the threefold benefits of millets – for farmers as drought resistance crop, consumers as nutritional diet, and the planet as a whole – the article points out why the millets are being called nutri-cereals. How millets can play a big role in nutritional security of India is also explained in the article. Describing the proactive role of Government of India to mainstream millets, initiatives taken up by India to do so and events organised, in India and outside, to popularise millets during the celebration of National Year of Millets 2018 and International Year of Millets (IYoM) 2023 are highlighted in detail in the article. Some of the inspiring stories of the common men, who have worked exceptionally to popularise and highlight the importance of millets, as case studies are covered to inspire others world over in the article. At the end, some of challenges which need to be considered while working on the task to make millets as part of daily diet of common men are also narrated.

**Keywords:** Millets, *Shree Anna*, Nutrition, Agriculture, Millet Man, International Year of Millets (IYoM).

**PROMOTING CULTURAL  
TOURISM: Unique Opportunity  
for India**

Journal of  
Constitutional and  
Parliamentary Studies  
2023, Vol. 57 (1-2) 254-287  
ISSN: 0022-0043  
©2023 ICPS

**Abstract**

India, with its rich cultural heritage, is strategically positioned to leverage cultural tourism for economic and social development. As it assumes the G20 presidency from December 2022 to November 2023, India has a unique opportunity to showcase its cultural treasures globally. Cultural tourism, now on the G20 agenda, is recognised for its profound influence on economies, societies, and the environment.

India's cultural diversity, ancient traditions, and vibrant heritage have made it a prominent global tourist destination. Events like *Kumbh Mela*, *Pushkar Mela*, and Goa Carnival attract both domestic and international tourists. Policies and initiatives such as Visit India, *Swadesh Darshan*, and E-Visa programmes have played a pivotal role in promoting cultural tourism.

Cultural tourism not only fosters economic growth but also empowers communities, particularly women, and aids in preserving cultural assets while contributing to the fight against climate change. Case studies, like the transformation of a village in West Bengal into a cultural tourism destination, highlight the potential for sustainable development through cultural tourism.

To harness its potential in cultural tourism, India should emphasise sustainable tourism practices, ecotourism, and comprehensive training for those involved in the tourism sector. This approach will align with global priorities and foster inclusive development.

**Keywords:** Cultural Diversity, Ancient Traditions, and Vibrant Heritage, Cultural Tourism, Sustainable Development. .

## **INSTITUTE OF CONSTITUTIONAL AND PARLIAMENTARY STUDIES**

Established in 1965, Institute of Constitutional and Parliamentary Studies (ICPS) is a premier research and training institute. Headed by Hon'ble Speaker, Lok Sabha, who is ex-officio President of the Institute, ICPS is peer to similar centres of excellence existing in the Executive and the Judiciary, viz., Indian Institute of Public Administration and Indian Law Institute, respectively.

Towards fulfillment of its objects, the Institute performs following activities:

- Institute conducts following two categories of short duration part-time certificate courses, classes for which are held online on week-ends. The Courses aim to enrich the knowledge base. Admissions to the Course are offered on 'FIRST COME FIRST SERVE' basis.

i) Institute offers following three Advanced Certificate Courses in:

- Parliamentary Institutions and Procedures (ACC-PIP), and
- Constitutional Law (ACC-CL)
- Constitutional Values (ACC-CV)

Advanced Certificate Courses are of 30 hours' duration each. Each batch of the courses is completed in about 4 months.

Eligibility for pursuing Advanced Certificate Courses is 'minimum of 50% marks in 12th standard or intermediate examination'.

ii) The Institute has prepared a bouquet of Basic Certificate Courses and offers the courses on rotation basis in different batches conducted during the year. Basic Certificate Courses are of 8-12 hours' duration each. Each batch of the courses is completed in about 3 months.

Eligibility for pursuing Basic Certificate Courses is 'minimum of 50% marks in matriculation examination'.

- Institute undertakes research projects and organizes seminars, symposiums, workshops, lectures etc. on themes related to constitutional and parliamentary studies.
- Institute also conducts training programmes on Parliamentary Procedures and Legislative Drafting, etc.
- The Institute publishes following two research journals:
  - i) The Journal of Constitutional and Parliamentary Studies (in English)
  - ii) Loktantra Samiksha (in Hindi)

Published since 1967 and 1969, respectively, both have been prestigious journals. The journals are peer-reviewed and refereed.

---

Registered with Registrar of Newspaper under R.N. 12929/67

---

## JOURNAL OF CONSTITUTIONAL AND PARLIAMENTARY STUDIES

Journal of Constitutional and Parliamentary Studies is a peer reviewed and refereed journal; contributions received for consideration for publication are reviewed by domain experts nominated on the Board of Reviewers.

The Journal is intended to serve as an international forum to discuss the problems, processes and prospects of parliamentary democracy and legislative institutions in India and abroad and become a vehicle of advanced and specialized studies in comparative constitutional law and parliamentary procedures. The Journal is not committed to any particular political ideology or party. It provides an objective and independent forum for expression of diverse viewpoints and perspectives.

Contributions for the Journal are invited from persons belonging to different walks of life: legislators, jurists, political scientists, academicians and lawyers. Contributions should be sent through e-mail at 'journals-icps@sansad.nic.in'. A uniform pattern of footnotes as per Chicago style of referencing should be followed. Contributions simultaneously sent for publication elsewhere will not be entertained. Contributors must send the plagiarism check (similarity index) report generated by any one of the following softwares – Turnitin, Drillbit, Urkund, iThenticate – along with the manuscript. Manuscript having similarity index as per the extant regulations will be accepted.



**Institute of Constitutional  
and Parliamentary Studies**



**Prints Publications Pvt Ltd  
New Delhi**

---

Published by Prints Publications Pvt. Ltd. on behalf of  
Institute of Constitutional and Parliamentary Studies, 18-21,  
V.P. House, Rafi Marg, New Delhi-110001.